## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/75/2018

NAME OF THE TRANSFEROR

: ADVANCED PROFESSIONAL COMPUTING SOL P L

NAME OF THE TRANSFERRE

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

S. SATISH
B. Sarathball

Counsel for Petition For Respondent

**ORDER** 

Counsel for petitioner present. Representative of ROC present and prayed for time to file report. Time is enlarged at request. Put up on 22.02.2018.

-sa-(S VIJAYARAGHAVAN) Member(Technical)

-sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc